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Title: Request Defence Minister to lift the restriction and give permission for the repair, restoration and maintenance of the old buildings of Juhu Vile Parle, Mumbai.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH-WEST): Sir, there is a Juhu wireless transmission station in 500 yards aerial radius in my constituency at Juhu Vile Parle, Mumbai. There is a wireless transmission station of defence authority. It is a military signalling station of British Era. But for a small 500 yards area under military authorities, the surrounding entire land is either private land or leased land. The entire area is thickly inhabited by huge civilian population, surrounded by a number of old buildings, high rise buildings, schools, colleges, hospitals, etc. Residents of this area are suffering for the last ten years as reconstruction or repair of their dilapidated buildings has been suddenly stopped by the military authorities.

Thousands of residents have been shifted temporarily. Many buildings and slum clusters legally exist with CC under re-development. They have lost their permanent residency. Though we, the public representatives and other individuals, have placed this issue before the defence authorities for redressal, they have remained silent.

With the modern technologies and topographies, satellite signalling do not hamper by the height of the surrounding building. This signalling station is more often used for the club as well as for marriage and other functions. Hence, restriction imposed by the military authority holds no ground at all. Since majority of the buildings around this area are very

old and in a dilapidated condition, those require urgent repairs, restoration and maintenance.

I urge upon the Defence Minister to intervene and lift the restrictions forthwith. Thank you.

माननीय अध्यक्ष: श्री अरविंद सावंत, श्री राहुल रमेश शेवाले, डॉ. श्रीकांत एकनाथ शिंदे और श्री विनायक भाऊराव राऊत को श्री गजानन कीर्तिकर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।